

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2817
TO BE ANSWERED ON 13.03.2018**

IMPLEMENTATION OF BJRCY

2817. SHRI M. CHANDRAKASI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details regarding implementation of Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) in the country, State/UT-wise and particularly in Tamil Nadu;
- (b) the details of funds released under BJRCY during the last five years, State/ Union Territory-wise; and
- (c) the reasons for poor implementation of the Scheme in many States and the steps taken by the Government to accelerate the pace of implementation of the scheme by the States?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): The Ministry of Social Justice and Empowerment implements the scheme of Babu Jagjivan Ram Chhatrawas Yojna (BJRCY) in all States/ UTs including Tamil Nadu. The scheme provides eligible central assistance to implementing agencies for construction of fresh hostel buildings/ expansion of their existing hostels facilities for Scheduled Caste students. During 2007-08 to 2017-18, a total number of 31 hostels have been sanctioned under the Scheme to the State of Tamil Nadu.

State/ UT-wise details of hostels sanctioned and fund released under BJRCY during the last five years is annexed.

(c): The State Governments/ UT Administrations send proposals under the Scheme as per their requirements. However, many States/ UTs either do not send proposals on regular basis or send incomplete proposals. In some of the cases, the requisite documents/ information called for by the Ministry are not received from them at all. Further, only 50% of central assistance is provided to the State Governments for construction of SC boys hostels on cost sharing basis, resulting in receipt of less proposals.

With a view to implement the Scheme effectively, the Ministry requests the State Governments/ UT Administrations to send proposals, complete in all respects, through letters from time to time and during various meetings held with the State Government authorities.

Annexure**Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2817 by Shri M. Chandrakasi for 13.03.2018 regarding 'Implementation of BJRCY'****State/UT-wise details of fund released and number of hostels sanctioned for SC students under BJRCY during the last five years****(Rs. In lakhs)**

S. No.	States/UTs	2012-13		2013-14		2014-15		2015-16		2016-17	
		Fund released	No. of Hostels	Fund released	No. of Hostels	Fund released	No. of Hostels	Fund released	No. of Hostels	Fund released	No. of Hostels
1	Andhra Pradesh	0	0	907	5	0	0	50	1	0	0
2	Assam	100.00	1	218.60	3	0	0	84.80	0*	0	0
3	Bihar	0	0	81.00	1	81.00	0*	0	0	0	0
4	Gujarat	630.31	12	33.59	1	0	0	0	0	0	0
5	Haryana	300.00	4	60.00	1	170.40	1	232.29	3	244.17	0*
6	Himachal Pradesh	0	0	#	1	0	0	378.54	2	60.00	0*
7	Jammu and Kashmir	0	0	100.00	1	0	0	0	0	0	0
8	Jharkhand	300.00	9	0	0	0	0	18.26	0*	0	0
9	Karnataka	0	0	350.00	4	0	0	0	0	0	0
10	Kerala	0	0	0	0	90.00	1	0	0	0	0
11	Madhya Pradesh	0	0	605.00	11	0	0	0	0	592.34	20
12	Maharashtra	100.00	1	619.62	8	476.74	3	248.02	1	155.79	0*
13	Manipur	175.42	6	574.85	2	444.97	5	144.31	3	271.56	0*
14	Orissa	0	0	0	0	0	0	80.00	1	703.73	3
15	Punjab	0	0	263.00	1	227.43	3	112.97	2	643.49	3
16	Rajasthan	280.00	2	100.00	2	226.46	2	1350.00	9	5.00	0*
17	Sikkim	0	0	0	0	0	0	700.00	2	0	0
18	Tripura	47.04	1	0	0	0	0	100.00	1	157.50	2
19	Uttar Pradesh	0	0	16.80	1	0	0	0	0	0	0
20	West Bengal	1648.23	16	916.67	6	597.00	3	1398.07	2	666.42	2
21	Puducherry	0	0	100.00	0*	0	0	0	0	0	0
	TOTAL	3581	52	4946.13	48	2314.04	18	4897.26	27	3500.00	30

During 2013-14, 01 girls hostel was sanctioned to Govt. of Himachal Pradesh. However, no fund was actually released during that year, as the excess amount of Rs. 130.049 lakhs released in 2010-11 to the State Govt. was adjusted in the 2013-14 release and treated as 1st installment for 2013-14 for the hostel.

*Release of balance amount.